

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 531 of 2020

In the matter of:

Mr. Bhaskar

....Appellant

Vs.

M/s. Sai Precious Traexim Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Sushil Aggarwal, Advocate

Respondents: None

ORDER
(Through Virtual Mode)

17.07.2020: Despite service of notices upon Respondents, there is no appearance on their behalf. Let their appearances be awaited.

List the appeal 'for admission (after notice)' on 13th August, 2020.

It shall be open to the Respondents to file their reply affidavits with advance copy provided to learned counsel for the Appellant who may file rejoinder thereto if he so chooses.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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